

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.137/252/HDB/2017
NAME OF THE COMPANY	NSP BVSR KP Road Projects Pvt Ltd
NAME OF THE APPLICANT(S)	NSP BVSR KP Road Projects Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Kota Srivivas	Company Secretary in Printsu	cs. kotastinivase gmoril. Com 9493101245	Kan
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## ORDER

Heard, Mr.Kota Srinivas, PCS, sought time to file an affidavit, post the matter on 02-11-2017 under the caption "Part-Heard".

Case is posted to 02-11-2017

Member (T)

Member (J)

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